GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2258 TO BE ANSWERED ON 08.03.2018

RURAL ROAD CONNECTIVITY

2258. SHRI KANWAR SINGH TANWAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state

- (a) whether many villages in our country get cut off from main roads and can not be reached during the rainy season and if so, the details thereof;
- (b) whether the Government has any list of such villages and if so, the details thereof, State-wise;
- (c) whether the Government proposes to construct all weather roads so as to connect these villages with main roads and if so, the details thereof; and
- (d) the details of efforts made in the State of Uttar Pradesh during the last three years and the current year in this regard?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a) to (c): "Rural Roads" is a State subject and Pradhan Mantri Gram SadakYojana (PMGSY) is a one-time special intervention of Government of India to provide connectivity by way of a single All-Weather road, to the eligible unconnected habitations as per Core-Network with a population of 500 persons (as per 2001 Census) and above in plain areas. In respect of 'Special Category States' (States of the North-East, Sikkim, Himachal Pradesh, Jammu & Kashmir and Uttarakhand), the Desert areas, the Tribal (Schedule V) areas and 88 Selected Tribal and Backward districts (Integrated Action Plan-IAP districts), as identified by the Ministry of Home Affairs, the objective is to connect eligible unconnected habitations as per Core-Network with a population of 250 persons and above (Census 2001). The unit for the programme is Habitation and not revenue village.

Under PMGSY, against 1,78,184 eligible unconnected habitations in the core network, 1,62,617 habitations have been sanctioned by the Ministry and 1,30,415 habitations have been connected by the States (uptoJanuary 2018). State wise status of eligible habitations its connectivity is placed at **Annexure**.

(d): The status of implementation of PMGSY in Uttar Pradesh during the last three years and current year as reported by the State is as under: -

Year	2014-15	2015-16	2016-17	2017-18 (UptoJanuar y,2018)
Length constructed (km)	2000.34	5032.15	3095.25	1964.03
Habitations connected (No.)	0	99	147	33

Annexure
Annexure referred to Paras (a) to (c) in reply of Lok Sabha Unstarred Question No
2258 to be answered on 8.03.2018

Upto January 2018

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S. No.	State	Eligible Habitations	Habitations sanctioned	Habitations connected
1	2	3	4	5
1	Andhra Pradesh	4010	1161	1059
2	Telangana	4819	776	608
3	Arunachal Pradesh	931	403	368
4	Assam	12205	13045	9387
5	Bihar (RWD & NEA)	24804	30882	21182
6	Chhattisgarh	10763	10114	8769
7	Goa	20	2	2
8	Gujarat	3387	3059	3021
9	Haryana	1	1	1
10	Himachal Pradesh	3725	2440	2143
11	Jammu & Kashmir	3892	2202	1480
12	Jharkhand	11613	9571	7790
13	Karnataka	1766	297	296
14	Kerala	435	435	380
15	Madhya Pradesh	21168	18238	15890
16	Maharashtra	2159	1365	1282
17	Manipur	1023	611	472
18	Meghalaya	793	498	243
19	Mizoram	246	183	157
20	Nagaland	191	97	94
21	Odisha	22211	15086	13059
22	Punjab	441	390	390
23	Rajasthan	16801	16229	13734
24	Sikkim	366	369	283
25	Tamil Nadu	2203	1986	1979

26	Tripura	1731	1898	1787
27	Uttar Pradesh	13984	11623	11228
28	Uttarakhand	2684	1541	1011
29	West Bengal	13822	18115	12320
	Grand Total:	178184	162617	130415